

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 277 & 278 OF 2014
APPEAL NOS. 65, 66 & 56 OF 2015
APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015

Dated: 10th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 277 & 278 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudary a/w
Mr. V.A. Deshmukh
Mr. S.K. Pandey
Mr. Arvind Banerjee (Reps.)

Counsel for the Respondent(s) : Mr. C.K. Rai &
Mr. Umesh Prasad for R-1
Mr. Hemant Singh
Mr. Nimesh Jha
Mr. Sandeep Bhuraria for R-2

APPEAL NO. 65, 66 & 56 OF 2015

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudary a/w
Mr. V.A. Deshmukh
Mr. S.K. Pandey
Mr. Arvind Banerjee (Reps.)

Counsel for the Respondent(s) : Mr. C.K. Rai &
Mr. Umesh Prasad for R-1

Mr. Anshu Mahajan
Mr. Karan Arora for R-2

APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015

In the matter of:

M/s. Jindal Steel & Power Ltd.Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nimesh Jha
Mr. Sandeep Bhuraria

Counsel for the Respondent(s) : Mr. C.K. Rai &
Mr. Umesh Prasad for R-1

Mr. Gopal Choudary a/w
Mr. V.A. Deshmukh
Mr. S.K. Pandey
Mr. Arvind Banerjee (Reps.)for CSPDCL

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **12.09.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson